

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2124/2020



This the 21st day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Smt. Manju Tangar, aged 40 years
Wife of Shri Sanjeev Kumar
Working as Office Superintendent Group C
At SS Office Mathura Jn. Railway Station
Agra Division, North Central Railway
Resident of RB-III/113-C, Railway Colony
Near Bankebehari Guest House
Mathura J. UP-281001 ... Applicant

(through Sh. H.P. Chakravorty, Advocate)

Versus

1. Union of India thro
The General Manager
North Central Railway
Saraswati Parisar, Subedar Ganj
Allahabad UP.
2. The divisional Railway Manager
North Central Railway, Agra Cantt. UP.
3. The Senior Divisional Personnel Officer
DRM's Office, North Central Railway
Agra Cantt, UP. Respondents

(through Sh. K.K. Sharma, Advocate)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member (J):**

In the present case, the applicant has claimed promotion from due date to the post of Senior Clerk in the pay scale of Rs. 4500-7000/-.



2. After arguing for some time, learned counsel for the applicant, Sh. H.P. Chakravorty seeks permission to withdraw the present OA with liberty to approach this Tribunal in accordance with law, if so advised. Permission is granted.

3. The OA stands dismissed as withdrawn with liberty in accordance with law.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

Ravi/ns/anjali